GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2676 TO BE ANSWERED ON 17th MARCH, 2017

COURSE IN BANARAS HINDU UNIVERSITY

2676. SHRI KAUSHALENDRA KUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has any plan to allow Super Speciality of Minimal Surgery and start course of Minimal Access Surgery in Banaras Hindu University (BHU) and Medical Institute, Varanasi and if so, the details thereof;

(b) the present status of the said plan along with the time-frame fixed for starting the said course; and

(c) the funds allocated and sanctioned to BHU for the purpose?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a) to (c): Under the provisions of Indian Medical Council Act 1956, an Institution intending to start a Post Graduate Medical Education Course is required to obtain prior permission of the Central Government.

The Ministry of Health & Family Welfare has not received any application from Banaras Hindu University for starting Super Specialty Courses in Minimal Surgery and Minimal Access Surgery.